

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:345
ANSWERED ON:13.08.2015
Upgradation of Textile Processing Units
Patil Shri Shivaji Adhalrao;Yadav Shri Dharmendra

Will the Minister of TEXTILES be pleased to state:

- (a) the objectives of the Integrated Processing Development Scheme (IPDS) including its scope, funding pattern and the modalities to release funds for the projects;
- (b) whether the Government has received any proposals from various States for the upgradation of textile processing units and setting up of new processing units under IPDS;
- (c) if so, the details of proposals received by the Government during the last three years and the current year, State-wise especially from Uttar Pradesh; and
- (d) the action taken by the Government on each of the said proposals?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. *345 TO BE ANSWERED ON 13.08.2015.

(a) to (d) Integrated Processing Development Scheme (IPDS) with an outlay of Rs.500 crore was started in 12th Five Year Plan with an objective to facilitate the textile industry to meet the required environmental standards by adopting modern technology. The scheme is to be implemented in Public private Partnership (PPP) mode by Special Purpose Vehicle which will be corporate body registered under Companies Act. The funding pattern of the scheme envisages sharing of funds by GOI, State Government, and SPV in the ratio of 50:25:25 respectively. The GOI grant shall be released in 3 installments of 50:30:20. The Government of India support is limited to 50% of the project cost, with a ceiling of Rs.75 crores for projects with Zero Liquid Discharge (ZLD) and Rs.10 crores for projects with conventional treatment systems. In case of marine discharge project, maximum assistance can be given up to Rs. 75 crore on case to case basis. The Ministry of Textiles has published selection criteria for the proposals on its website and also written separate letters to all the State governments to forward suitable proposals along with their commitment to meet 25% of the project cost and approval of State Pollution Control Board (PCB) for selection of appropriate technology which are pre requisites for consideration of the project. Eleven proposals from Rajasthan, Tamil Nadu, Punjab, and Gujarat have been received so far. Only one proposal which is complete in all respects for up-gradation of 18 MLD CETP into Zero Liquid Discharge (ZLD) for Balotra in Rajasthan has been received and approved by the Ministry. No proposal has been received from State of Uttar Pradesh.
